

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
West Block No.2, R. K. Puram, New Delhi.

Date of hearing/decision: 31.12.2018

S. T. Appeal No. 52933 of 2016

(Arising out of order-in-original No.RPR/EXCUS/000/COM/073/2016 dt. 20.07.2016  
passed by the Commissioner, Central Excise, Customs & Service Tax, Raipur).

M/s A.S. Associates Appellant

Vs.

CCE&ST, Raipur Respondent

Appearance:

Sh. Abhash Mishra, Advocate for the appellant

Sh. G. R. Singh, AR for the Respondent

Coram:

Hon'ble Mr. Justice Dilip Gupta, President

Hon'ble Mr. C. L. Mahar, Member (Technical)

F.O. No. 53500/2018

Per: **Justice Dilip Gupta:**

Learned Counsel for the appellant has placed before us the death certificate of late Bajrang Lal Agrawal, Prop. of the firm. The appeal, therefore, stands abated.

(Dictated and pronounced in the open Court).

(Justice Dilip Gupta)  
President

(C. L. Mahar)  
Member (Technical)

Pant